

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NOS. 4945, 4947, 4948-49, 4946 OF 2004 AND 776, 999 AND
2930 OF 2013**

M/S SONA AND SONS

....APPELLANT

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

....RESPONDENTS

OFFICE REPORT

CIVIL APPEAL NOS. 4945, 4946 AND 4947 OF 2004

There are two respondents and both are represented through counsel.

Service is complete.

Original record is available.

CIVIL APPEAL NO. 4948-49 OF 2004

There is sole respondent and is represented through counsel.

Service is complete.

Original record is available.

CIVIL APPEAL NO. 776, 999 AND 2930 OF 2013

There are sole respondent and Notice of Lodgment of Petition of Appeal was served to sole respondent through High Court but no one has entered appearance so far.

Service is complete.

The matters are listed before the Hon'ble Court with this office report.

DATED THIS THE 20TH DAY OF JULY, 2015.

ASSISTANT REGISTRAR

Copy to:-

M/s Keswani & Co., Advocate

Mr. B. V. Balram Das, Advocate

ASSISTANT REGISTRAR